

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

28. C.P. 205/2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- Bhagyashree Jagdish Kharche**  
**V/s**  
**Rajas Engineers Pvt Ltd & Ors**

**Section: 241-242 of Companies Act, 2013**

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**ORDER**

Counsel, Akshay Petkar appeared for the Petitioner through VC and  
Counsel, Sagar Bhirange appeared for the Respondent through VC. By  
consent of the parties list this matter on **08.07.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**